

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: SEPTEMBER 12, 2023**

**No. 2073 /Admin. (Services)/2023**

Pursuant to Government Notification No. /2023/780/Saat-Nyay-2-2023-58G /2001 dated 11.09.2023, Sri **Anupam Goyal**, District & Sessions Judge, Hamirpur to be Principal Judge, Family Court, Muzaffar Nagar.

**No. 2074 /Admin. (Services)/2023**

Sri **Satya Nand Upadhyay**, Principal Judge, Family Court, Muzaffar Nagar to be Presiding Officer, Commercial Court, Meerut.

**No. 2075 /Admin. (Services)/2023**

Sri **Vishnu Kumar Sharma**, District & Sessions Judge, Chitrakoot to be District & Sessions Judge, Hamirpur.

**No. 2076 /Admin. (Services)/2023**

Sri **Vikas Kumar-I**, Presiding Officer, Motor Accident Claims Tribunal, Auraiya to be District & Sessions Judge, Chitrakoot.

**No. 2077 /Admin. (Services)/2023**

Sri **Jai Prakash Tiwari**, District & Sessions Judge, Maharajganj to be District & Sessions Judge, Ramabai Nagar (Kanpur Dehat).

**No. 2078 /Admin. (Services)/2023**

Pursuant to Government Notification No. /2023/780/Saat-Nyay-2-2023-58G /2001 dated 11.09.2023, Sri **Achal Sachdev**, District & Sessions Judge, Rampur to be Principal Judge, Family Court, Azamgarh.

**No. 2079 /Admin. (Services)/2023**

Sri **Neeraj Kumar**, Presiding Officer, Commercial Court, Meerut to be District & Sessions Judge, Maharajganj.

**No. 2080 /Admin. (Services)/2023**

Sri **Satya Prakash Tripathi**, Principal Judge, Family Court, Raebareli to be District & Sessions Judge, Rampur.

**No. 2081 /Admin. (Services)/2023**

Pursuant to Government Notification No. /2023/780/Saat-Nyay-2-2023-58G /2001 dated 11.09.2023, Sri **Rajeshwar Shukla**, Principal Judge, Family Court, Fatehpur to be Principal Judge, Family Court, Gorakhpur.

**BY ORDER OF THE HON'BLE COURT,**

Sd/-

(RAJEEV BHARTI)

REGISTRAR GENERAL

**No. 644 /Admin. (Services)/2023 Dated: Allahabad: September 12, 2023**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow. (information available on E-mail).
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges, Principal Judges, Family Court and Presiding Officers, Motor Accident Claims Tribunal, District Judiciary of the State of U.P. (information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (inform. available on E-mail)
9. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad. (inform. available on E-mail)
10. The Registrar (Judicial) (Budget), High Court, Allahabad. (inform. available on E-mail)
11. The Registrar (Accounts), High Court, Allahabad. (inform. available on E-mail)
12. The Registrar (Judicial) (Inspection), High Court, Allahabad. (inform. available on E-mail)
13. The Joint Registrar (Judicial) (Computers), High Court, Allahabad. (inform. available on E-mail)
14. The Deputy Registrar (G), High Court, Allahabad. (inform. available on E-mail)
15. The Deputy Registrar (Admin Misc.-2), High Court, Allahabad. (inform. available on E-mail)
16. The Deputy Registrar (Conf. 'B' Section), High Court, Allahabad. (inform. available on E-mail)
17. The Assistant Registrar (Admin.A-3 Section), High Court, Allahabad. (inform. available on E-mail)
18. The Assistant Registrar (Admin. C Section), High Court, Allahabad. (inform. available on E-mail)
19. The Assistant Registrar (Admin. A-2 Section), High Court, Allahabad. (inform. available on E-mail)
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (information available on E-mail)

**BY ORDER OF THE HON'BLE COURT,**

Sd/-  
**(SATISH KUMAR PUSHKAR )**  
**DEPUTY REGISTRAR (SERVICES)**